

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No.52 of 2014

Dated: 01st August, 2014

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Nayan Mani Borah, Technical Member (P&NG)**

GAIL India Ltd. Appellant (s)

Versus

Petroleum & Natural Gas Regulatory Board & Ors. ... Respondent (s)

Counsel for the Appellant (s): Mr. Ramji Srinivasan, Sr. Adv. with
Mr. Ankit Jain,
Ms. Iti Agarwal
Mr. Udit Seth

Counsel for the Respondent(s): Ms. Sonali Malhotra &
Ms. Soumi Guha for R-1
Mr. Piyush Joshi
Ms. Meghana Chandra
Ms. Sumiti Yadava for R-2,

ORDER

We have heard Learned Senior Counsel for the Parties. Post the matter for further hearing on **05.08.2014 at 2.30 P.M.**

**(Nayan Mani Borah)
Technical Member (P&NG)**

**(Justice M. Karpaga Vinayagam)
Chairperson**

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